

CENTRAL RECORDKEEPING AGENCY

NPS LITE- ACCOUNT OFFICE (NL-AO) REGISTRATION FORM

(To avoid mistake(s), please read the accompanying instructions carefully before filling up the form)
 (This form is to be used for the purpose of registration of NPS Lite- Account office of Aggregator)

NL-AO Registration Number :
 (To be allotted by CRA)

We are pleased to inform you that our office has decided to join the National Pension System. The details required for registration in the CRA system are provided below:

1. Name of NPS Lite Account office * (NL-AO)

2. Are you a NL-AO cum NL-CC (Please Tick)*: Yes No (Refer to instruction No. 5)

3. Existing NL-AO Code: 4. NL-OO Registration Number*:
 (Allotted by Respective Aggregator) (Refer to instruction No. 6)

5. Account office Address*:
 Flat/Unit No, Block no. *

Name of Premise/Building/Village

Area/Locality/Taluka

District/Town/City *

State / Union Territory *

Country *

Pin Code *

6. Phone No. (STD code, Phone No.)

(If phone no is not provided, NL-OO phone number will be captured as phone number of NL-AO)

7. Alternate Phone No: 8. Fax No:

9. Official Email ID* (Refer to instruction No.7)

10. Authorized contact person's name *:

11. Authorized contact person's designation *:

12. Name of the department*: (Refer instruction no.8)

13. Bank Details*: [Designated Govt. Bank Account for NPS] [Refer instruction no. 9]

Bank Account Type* Savings A/c Current A/c

Bank A/c Number *

Bank Name*

Bank Branch*

Bank Branch Address*

Pin Code*

Bank Branch MICR Code*

Bank Branch IFSC*
 (Indian Financial Systems Code)

Stamp & signature of authorised signatory of NL-AO

I/We hereby agree and declare that the information provided in the application, is complete and true.

I/We understand that there would be PFRDA approved *Terms and Conditions* on the CRA/CRA-Lite website *governing Nodal Office's use of I-Pin (to view and transact online) to access CRA / CRA-Lite*. I/We agree to be bound by the said terms and conditions and understand that CRA may, as approved by PFRDA, amend any of the services completely or partially without any new Declaration/Undertaking being signed.

_____ Account office (NL-AO) Stamp	
	Signature of Authorised Signatory
	Name: _____ Place: _____ Designation: _____ Date: _____

To be attested by NPS Lite- Oversight Office(NL-OO)		Date:
_____ NL-OO Stamp	Signature of Authorised Signatory	Place:
		Name of Authorised Signatory : _____
NL-OO Reg. No. (Allotted by CRA)		(Refer instruction no.10)

_____ (To be filled at CRA) CRA Stamp	Received on _____ Name of the officer: _____ Signature of the officer: _____
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Instructions for filling the form:

- The form is to be submitted to ó Central Recordkeeping Agency, National Securities Depository Limited, 4th Floor, -Aø Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400 013.
- Form to be filled legibly in BLOCK LETTERS and in BLACK INK only.
- The form should be filled up completely. **Details marked with (*) are mandatory fields.**
- Each box, wherever provided, should contain only one character (alphabet/number/punctuation mark) leaving a blank box after each word.
- If you function as NPS Lite- Account office (NL-AO) cum NPS Lite- Collection Centre (NL-CC), kindly submit Form NL-N3 (NL-CC registration form) also for registration as a NL-CC.**
- Kindly mention NL-OO Reg. No. allotted by CRA to the NPS Lite- Oversight Office.
- Email ID should be official Email ID of the NL-AO & not of any individual person. NL-AO may create a separate email id for NPS. (e.g. Aggregatorname@yahoo.co.in)
- If your office is functioning under Government Co-Sponsored Scheme (GCS) then name of the department is mandatory.
- Bank details are mandatory if the NL-AO will remit the NPS contributions to the Trustee bank (Bank of India)**
- For NL-AO, form has to be duly authorised by NL-OO registered at CRA. Till the concerned NL-OO has been registered, it shall retain the NL-AO registration forms.**
- The application form in the format prescribed by PFRDA (Pension Fund Regulatory & Development Authority) can be freely downloaded from the CRA website (<http://www.npscra.nsdl.co.in>).
- For more information - Visit us at <http://www.npscra.nsdl.co.in> or Call us at 022-24994200 or e-mail us at info.cra@nsdl.co.in or write to Central Recordkeeping Agency, National Securities Depository Limited, 4th Floor, -Aø Wing, Trade World, Kamala Mills Compound Senapati Bapat Marg, Lower Parel (W), Mumbai - 400 013.